

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
Civil Secretariat, Jammu/Srinagar

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Subject: Allocation of Departments amongst Law Officers.

**Government Order No. 13132 -JK(LD) of 2023.**  
**Dated. 25 - 09-2023.**

In supersession of all the previous Orders issued on the subject from time to time and on the recommendations of Ld. Advocate General, the following distribution of litigation work amongst the Law Officers in Jammu Wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh is ordered as shown against each:

S. No.	Name of Law Officer with Designation S/Shri	Department Allocated
1	S. S. Nanda, Sr. Additional Advocate General	1. Housing & Urban Development Department including Housing Board. 2. Rural Development Department 3. Jammu Development Authority. 4. Jammu Municipal Corporation. 5. All Public Interest Litigations (PILs).
2	Monika Kohli, Sr. Additional Advocate General	1. Home Department. 2. Revenue Department. 3. Department of Law, Justice and P.A. 4. J&K Crime Branch. 5. Anti-Corruption Bureau. 6. NIA cases/ All Unlawful Activities (Prevention) Act Appeals.
3	Ramesh Arora, Sr. Additional Advocate General	1. Social Welfare Department 2. J&K Sports Council. 3. Higher Education Department. 4. Election Department.
4	Ravinder Gupta, Additional Advocate General	1. Public Works (R&B) Department. 2. Jammu and Kashmir Power Development Corporation 3. J&K Project Construction Corporation.

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		4. Fixation and Regulation of Fee of Private Schools.
5.	Amit Gupta, Additional Advocate General	<ol style="list-style-type: none"> <li>1. Power Development Department.</li> <li>2. Tourism Department</li> <li>3. Jal Shakti Department.</li> <li>4. Commissioner Food and Drugs Administration</li> <li>5. All other specially assigned class of cases including Arbitration matters assigned by Ld. Advocate General.</li> </ol>
6.	Raman Sharma, Additional Advocate General	<ol style="list-style-type: none"> <li>1. General Administration Department.</li> <li>2. Health and Medical Education Department</li> <li>3. School Education Department (Districts Jammu).</li> <li>4. Jammu and Kashmir Services Selection Board.</li> </ol>
7.	Vishal Bharti, Deputy Advocate General	<ol style="list-style-type: none"> <li>1. Forest, Ecology and Environment Department</li> <li>2. Disaster Management, Relief and Rehabilitation and Reconstruction Department.</li> <li>3. School Education Department District Kishtwar.</li> </ol>
8.	K.D.S Kotwal, Deputy Advocate General	<ol style="list-style-type: none"> <li>1. Cooperative Department.</li> <li>2. Estates Department.</li> <li>3. J&amp;K Tourism Development Corporation.</li> <li>4. Skill Development Department.</li> <li>5. School Education Department District Ramban.</li> <li>6. Information Department</li> <li>7. He shall also assist the Learned Advocate General in cases involving Finance Department, Financial Corporation and all such matters specially assigned by Ld. Advocate General.</li> </ol>
9.	Dewakar Sharma, Deputy Advocate General	<ol style="list-style-type: none"> <li>1. Transport Department.</li> <li>2. J&amp;K Road Transport Corporation.</li> <li>3. Cable Car Corporation.</li> <li>4. Floriculture including Gardens and Parks.</li> <li>5. Labour and Employment.</li> </ol>

*K.S.M.*

10.	Pawan Dev Singh, Deputy Advocate General	<ol style="list-style-type: none"> <li>1. Civil Aviation Department.</li> <li>2. Khadi &amp; Village Industries Board.</li> <li>3. School Education Department (Udhampur and Reasi Districts)</li> </ol>
11.	Sunil Malhotra, Government Advocate	<ol style="list-style-type: none"> <li>1. Information Technology Department.</li> <li>2. Agriculture Production and Farmers Welfare Department.</li> <li>3. Animal/Sheep Husbandry and Fisheries Department</li> <li>4. Horticulture Department.</li> <li>5. Youth Services &amp; Sports Department.</li> </ol>
12.	Bhanu Jasrotia, Government Advocate	<ol style="list-style-type: none"> <li>1. Department of Culture.</li> <li>2. J&amp;K Academy of Art, Culture and Languages.</li> <li>3. Hajj &amp; Auqaff.</li> <li>4. School Education Department District Samba and Poonch.</li> </ol>
13.	Adarash Bhagat Government Advocate	<ol style="list-style-type: none"> <li>1. J&amp;K Building and Other Construction Welfare Board.</li> <li>2. J&amp;K Agro Industries Limited.</li> <li>3. Resident Commissioner, New Delhi.</li> <li>4. School Education Department District Rajouri.</li> </ol>
14.	Eishaan Dadhichi Government Advocate	<ol style="list-style-type: none"> <li>1. Department of Tribal Affairs.</li> <li>2. Science and Technology.</li> <li>3. Hospitality and Protocol.</li> <li>4. School Education Department District Doda.</li> </ol>
15.	Sumeet Bhatia, Government Advocate	<ol style="list-style-type: none"> <li>1. Jammu &amp; Kashmir Legal Services Authority.</li> <li>2. ARI &amp; Trainings Department.</li> <li>3. JK BOPEE.</li> <li>4. Planning Development and Monitory Department.</li> <li>5. School Education Department District Kathua.</li> </ol>
16.	Mohammad Irfan Inqlabi, Government Advocate	<ol style="list-style-type: none"> <li>1. Food, Civil Supplies and Consumer Affairs.</li> <li>2. Ranbir Government Press</li> <li>3. J&amp;K Institute of Management, Public Administration and Rural Development (IMPARD).</li> </ol>

*1/12/20*

Industries & Commerce Department, Geology & Mining Department, SIDCO, SICOP, Finance Department including Financial Corporation and any other Department/Corporation that has not been assigned herein above to any Law Officer shall remain with the Learned Advocate General.

Shri Sumeet Bhatia, Government Advocate shall assist the learned Advocate General in all arbitration matters.

The aforesaid allocation is subject to the satisfactory performance of the Law Officers which shall be reviewed periodically.

By Order of the Government of Jammu and Kashmir.

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**  
Dated.25 -09-2023.

No: Law-Jud/153/2021-10

Copy to the:

1. Learned Advocate General, J&K, Srinagar.
2. All Administrative Secretaries.
3. Principal Secretary to Hon'ble Lt. Governor, J&K, Raj Bhawan Srinagar.
4. Director General of Police, J&K, Srinagar.
5. Principal Resident Commissioner, J&K Government, New Delhi.
6. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
7. Chief Electoral Officer, J&K, Srinagar.
8. Divisional Commissioner Jammu.
9. Registrar General, High Court of Jammu and Kashmir and Ladakh, Srinagar.
10. All concerned Law Officers.
11. Director Information, J&K, Srinagar.
12. Director Archives, Archaeology and Museums, J&K, Srinagar.
13. Director Litigation Jammu.
14. All Officers of the Department of Law, Justice and Parliamentary Affairs.
15. Private Secretary to Chief Secretary for information of the Chief Secretary.
16. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
17. Private Secretary to Chairman, Fixation and Regulation of Fee of Private Schools Srinagar.
18. I/C Website.
19. Government Order File.
20. Concerned File.

  
**(Ashish Gupta)**  
Additional Secretary to Government